## COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

## **APPEAL NO. 383 OF 2017**

Dated: 19<sup>th</sup> December, 2017

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Gujarat Urja Vikas Nigam Limited ... Appellant(s)

Vs.

Coastal Gujarat Power Limited & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran

Mr. Shubham Arya Ms. Poorva Saigal Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Amit Kapur

Mr. Tabrez Malawat Caveator for R-1

**ORDER** 

The learned counsel, Mr. Amit Kapur, representing Caveator for R-1.

Issue notice to the Respondent Nos. 2 to 9 returnable in four weeks. Dasti, in addition, is permitted.

Post this matter for admission on <u>08.02.2018</u>, after service of notice to the Respondents.

(S.D. Dubey) Technical Member (Justice N.K. Patil) Judicial Member

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